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to Questions

इकट्ठा मूल्य 10 ाारा रुपये है । जलयान suspected vesse में मौजूद छ: व्यक्ति यो को गिरफ्तार किया गया । गिरफ्तार कि गये व्यक्तियों की राष्ट्री-यता के बारे में सूचना इकट्ठी की जा रही है और सभा के मेज र रख दी जायगी । की Collector of Collector

(ख) तस्कर ायात-निर्यात रोकने के लिये निम्नलिखित पाय किये गये है :---

सूचना एकत करने और उसपर अनुवर्ती कार्यवाही करने की ाव्यवस्था, जिन व्यक्तियों के बारे में तस्कर आगात-निर्यात करने का संदेह है उन पर निगानी रखना, जिन जहाजों अथवा वायुयानों पर सन्देह हो उनकी तलाशी लेना और समुद्र-तट तथा. स्थल सीमाओं के सूगमता से पार करने योग्य क्षेत्रों की गश्त की व्यवस्था । कुछ वस्तुअं के अवैध आयात-निर्यात को रोकने तथा उनगा पता लगाने के कार्य को सूविधाजनक वाने के निमित्त विशेष उपाय के रूप में, सीमाश्वल्क अधिनियम 1962 में संशोधन करके ।तिरिक्त व्यवम्थाएं की गयी हैं। अनन्य रूप से तस्कर आयात-निर्यात विरोधी कार्य की निगानी करने के लिये सीमा-जुल्क के समाहर्ता तथा अपर समाहर्ता जैसे वरिष्ठ अधिकारियों को तैन न किया गया है । इन उपायों की निरन्तर पमीक्षा की जाती है।

↑[THE MINISTER OF STATE IN THE MINISTRY (F FINANCE (SHRI P. C. SETHI) : a) In all six cases of smuggling on the Malabar Coast were detected during tl e period 15th April, 1970 to 30th April 1970. In one of the setzures made on 8th April, 1970 110 bundles of nylon yar 1, Japanese fabrics and electrical appliances collectively valued at Rs. 10 lakhs were se zed and six persons on board the vessel wer arrested. Information regarding the nationality of the persons arrested is being collected and will be laid on the Table. of the Sabha,

(b) The following steps have been taken to check smugglin: :

Systematic collection and follow-up of information keepi g a watchful eye on the suspected smu glers, rummaging of

t[] English translation.

suspected vessels or aircraft and patrolling of vulnerable sectors along the coast and the land frontiers. Customs Act, 1962 has been amended making additional provisions to take special measures for the purpose of checking illegal import and export of certain commodities and facilitating their detection. Senior officers of the rank of Collector of Customs and Additional Collectors of Customs have been posted to look after anti-smuggling work exclusively. These measures are kept constantly under review.]

PAY SCALES OF HINDI TRANSLATORS

645. SHRI SASANKASEKHAR SAN-YAL :

> SHRI B. T. KEMPARAJ : SHRI MAHITOSH PURA-KAYASTHA :

> DR. DEBIPRASAD CHATTO-PADHYAYA :

Will the PRIME MINISTER be pleased to state:

(a) the present pay scale of Hindi Translators working under the Central Government;

(b) the number of times the pay scales of Hindi Translators have been revised since 1955; and

(c) the reasons for revising scales of Hindi Translators alone without revising the pay scales of other Central Government employees who are in the identical scales of pay?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The existing scales of pay of Hindi Translators are as follows :

- (i) Rs. 210-10-290-15-320-EB-15-425.
- (ii) Rs. 210-10-270-15-300-EB-15-450-EB-20-530.
- (iii) Rs. 320-15-470-EB-15-530.
- (iv) Rs. 325-15-475-EB-20-575.

(b) and (c) The above scales have been laid down in 1959 on the basis of the recommendations of the Second Pay Commission. There has been no general revision of the scales of pay of Hindi Translators as a class recently. However, in two offices, the scale of Rs. 320-530 has been sanctioned for Hindi Translators

Statement made by Minister 10

in place of the scale of Rs. 210-530, on the basis of the scales existing for similar posts elsewhere with comparable duties and qualifications. The question of revision of the pay scales of other categories of employees in indentical scales does not arise, since there has been no general revision of pay scales.

COAL WASHERY PROJECT IN BIHAR WITH FOREIGN COLLABORATION

299. SHRI CHITTA BASU : Will the minister of PETROLEUM AND CHE-MICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that Government have under consideration a proposal to set up a coal washery project in Bihar with foreign collaboration;

(b) if so, the details of the project, with particular reference to capital structure, pattern of collaboration and degree of indigenous technical participation; and

(c) the stage at which the project rests now?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND ME-TALS (SHRI JAGANNATH RAO): (a) No, Sir.

(b) and (c) Do not arise.

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CLARIFICATIONS IN RELATION TO STATEMENT MADE BY MINISTER OF HOME AFFAIRS MADE ON THE 11TH MAY, 1970, REGARDING COM-MUNAL DISTURBANCES IN SOME PLACES IN MAHARASHTRA.

SHRI A. P. CHATTERJEE (West Bengal) : Sir, I have already taken your permission. Before the list of business is taken up . . .

MR. CHAIRMAN : Will you please do it after the clarifications?

SHRI A. P. CHATTERJEE : But there is no calling attention motion.

Mr. CHAIRMAN : This is for clarification. I have permitted you to mention two

†Transferred from the 4th May, 1970.

matters. After clarifications you will do that.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, हमारा एक व्यवस्था का प्रक्ष है । आप चले जा रहे हैं ?

श्री सभापति : अब व्यवस्था ये देखेंगे ।

[MR. DEPUTY CHAIRMAN IN THE CHAIR]

श्री राजनारायणः चेयर पर जो लोग बैठते हैं ...

MR. DEPUTY CHAIRMAN : Let us proceed with the clarifications.

श्री राजनारायण : श्रीमन, व्यवस्था का सवाल है... (Interruptions)

श्री उपसभापति : व्यवस्था का सवाल सुनने के लिए सदन में तो व्यवस्था रखिए ।

श्री राजनारायण : मैं चेयर से यह जानना चाहता हूं कि चेयर ने अपने मस्तिष्क में क्या निर्णय लिया है कि मंत्रियों पर होने वाले तमाम खर्च के बारे में सदन में कितने प्रश्न होने के बाद मंत्री महोदय समुचित उत्तर देंगे ? इस सदन में कम से कम दर्जनों बार यह सवाल उठा, बराबर मंत्री यह कहा करते है कि हम स्टडी कर रहे हैं अभी आंकड़े जुटा रहे है । दुनिया में जहां जहां संसदें चल रही हैं किसी संसद की नजीर बता दी जाय जहां पर मंत्रियों पर होने वाले खर्च के प्रश्न के उत्तर में इतना विलम्ब होता हो । मैं आपके द्वारा यह जानना चाहता हूं कि यह मजाक क्यों करवाया जा रहा है । यह आदरणीय सदन है, यह कोई बाजार नही है ।

श्री उपसमापति : ठीक है, आपने कहा, अब आप बैठिए | Clarifications regarding the statement.

SHRI A. P. CHATTERJEE : I rise on a point of order. . .

MR. DEPUTY CHAIRMAN : What is your point of order?

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